

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 192 of 2016 &  
IA Nos. 408, 409 & 410 of 2016**

**Dated : 22<sup>nd</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Vidarbha Industries Power Ltd.**

**.....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.....Respondent(s)**

Counsel for the Appellant(s) : Dr. Abhishek M. Singhvi, Sr. Adv.  
Mr. J.J. Bhat, Sr. Adv.  
Mr. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Amit Bhandari  
Mr. Avishkar Singhvi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R-1  
Mr. Raunak Jain for R-2

**ORDER**

List the matter for hearing on **24.08.2016**.

**(I.J. Kapoor)  
Technical Member  
ss/dk**

**(Justice Ranjana P. Desai)  
Chairperson**